

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE  
\*\*\*\*\***

**LOK SABHA**

UNSTARRED QUESTION NO. 5504

TO BE ANSWERED ON WEDNESDAY, THE 28<sup>TH</sup> MARCH, 2018

**District Legal Services Authority**

**5504. SHRI PARVESH SAHIB SINGH:**

Will the Minister of LAW AND JUSTICE be pleased to state?

- (a) the number of District legal services authorities and Taluka legal services committees established, State-wise including Delhi as on 1<sup>st</sup> March, 2018;
- (b) the number of panel lawyers/paralegal volunteers appointed by legal aid authorities as on 1<sup>st</sup> March, 2018, State-wise including Delhi; and
- (c) the number of legal aid clinics established by legal aid authorities as on 1<sup>st</sup> January, 2018, State-wise including Delhi?

**ANSWER**

**MINISTER OF STATE FOR LAW & JUSTICE  
AND CORPORATE AFFAIRS  
(SHRI P.P.CHAUDHARY)**

- (a) State-wise number of District legal services authorities and Taluka legal services committees including in Delhi as on 1<sup>st</sup> March, 2018 are given in Annexure-I.
- (b) State-wise number of panel lawyers/ Para Legal Volunteers (PLVs) appointed by legal aid authorities including in Delhi as on 1<sup>st</sup> March, 2018 are given in Annexure-II.
- (c) National Legal Services Authority (NALSA) has established 20,134 legal aid clinics in the country. In addition, under Access to Justice Project 46 legal aid clinics were set up by the Government in Tuensang and Mon districts of Nagaland in 2016-17. The Government in partnership with UNDP also implemented another project during 2009-2017 on Access to Justice. Under the project, 4 legal aid clinics were set up in Odisha in partnership with National Law University, Odisha and 2 legal aid clinics were set up in Mumbai in partnership with Tata Institute of Social Sciences. Thus the total number of legal aid clinics comes to 20,186. The State-wise details of which are given in Annexure III.

\*\*\*\*\*

**Annexure-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 5504 FOR 28.03.2018 REGARDING DISTRICT  
LEGAL SERVICES AUTHORITY.**

<b>S.No.</b>	<b>State Legal Services Authorities</b>	<b>Total No. of District Legal Services Authorities established</b>	<b>Total No. of Taluk Legal Services Committees established</b>
1	Andhra Pradesh	13	138
2	Arunachal Pradesh	20	00
3	Assam	22	03
4	Bihar	37	15
5	Chhattisgarh	22	65
6	Goa	2	11
7	Gujarat	31	234
8	Haryana	22	34
9	Himachal Pradesh	11	42
10	Jammu and Kashmir	22	68
11	Jharkhand	24	4
12	Karnataka	30	148
13	Kerala	14	62
14	Madhya Pradesh	50	149
15	Maharashtra	33	303
16	Manipur	9	00
17	Meghalaya	11	04
18	Mizoram	8	00
19	Nagaland	11	00
20	Orissa	30	88
21	Punjab	22	40
22	Rajasthan	35	181
23	Sikkim	04	06
24	Tamil Nadu	32	150
25	Telangana	11	78
26	Tripura	5	14
27	Uttar Pradesh	71	304
28	Uttarakhand	13	31
29	West Bengal	19	42
30	Andaman & Nicobar	01	03
31	Chandigarh	1	00
32	Dadra & Nagar Haveli	1	00
33	Daman & Diu	02	00
34	Delhi	11	00
35	Lakshadweep	00	2
36	Puducherry	1	3
	<b>Total</b>	<b>651</b>	<b>2222</b>

**Annexure-II****ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 5504 FOR 28.03.2018 REGARDING  
DISTRICT LEGAL SERVICES AUTHORITY (DLSA).**

<b>S. No.</b>	<b>Name of the SLSAs</b>	<b>Total No. of Panel Lawyers appointed</b>	<b>Total number of Para Legal Volunteers on the panel of the Legal Services Institutions.</b>
1	Andhra Pradesh	2798	2032
2	Arunachal Pradesh	202	787
3	Assam	702	1614
4	Bihar	2085	4495
5	Chhattisgarh	2097	2843
6	Goa	152	379
7	Gujarat	2876	3849
8	Haryana	1613	1431
9	Himachal Pradesh	1329	5786
10	Jammu and Kashmir	333	372
11	Jharkhand	1310	2499
12	Karnataka	2701	3639
13	Kerala	3274	2566
14	Madhya Pradesh	7181	5632
15	Maharashtra	4376	4853
16	Manipur	141	668
17	Meghalaya	105	818
18	Mizoram	70	170
19	Nagaland	111	190
20	Orissa	2759	5034
21	Punjab	1,566	2121
22	Rajasthan	3278	3254
23	Sikkim	182	730
24	Tamil Nadu	10,216	3518
25	Telangana	1166	2724
26	Tripura	503	526
27	Uttar Pradesh	2578	4143
28	Uttarakhand	411	849
29	West Bengal	3679	1519
30	Andaman & Nicobar	32	59
31	Chandigarh	63	68
32	Dadra & Nagar Haveli	14	11
33	Daman & Diu	30	59
34	Delhi	1351	3863
35	Lakshadweep	11	89
36	Puducherry	298	406
	<b>Total</b>	<b>61,593</b>	<b>73,596</b>

### **Annexure-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 5504 FOR 28.03.2018 REGARDING DISTRICT  
LEGAL SERVICES AUTHORITY.**

<b>S.NO</b>	<b>State Legal Services Authority</b>	<b>Number of legal aid clinics established (as on 01.01.2018)</b>
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	858
3	Arunachal Pradesh	21
4	Assam	186
5	Bihar	261
6	Chhattisgarh	493
7	Dadra & Nagar Haveli	13
8	Daman & Diu	7
9	Delhi	50
10	Goa	120
11	Gujarat	638
12	Haryana	506
13	Himachal Pradesh	1010
14	Jammu & Kashmir	215
15	Jharkhand	498
16	Karnataka	876
17	Kerala	652
18	Lakshadweep *	
19	Madhya Pradesh	1138
20	Maharashtra	647
21	Manipur	81
22	Meghalaya	133
23	Mizoram	102
24	Nagaland	170
25	Odisha	526
26	Puducherry	63
27	Punjab	526
28	Rajasthan	7432
29	Sikkim	31
30	Tamil Nadu	818
31	Telengana	392
32	Tripura	370
33	U. T. Chandigarh	19
34	Uttar Pradesh	181
35	Uttarakhand	267
36	West Bengal	886
	<b>Total</b>	<b>20,186</b>

\*Being a small Island all are directly contacting the State Legal Services Authority for the legal assistance.